

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-142
140/241- 242/ND/2020

IN THE MATTER OF:

Raman Raj Sud

.... APPLICANT

Vs.

Ridhima Overseas Private Limited

....RESPONDENT

SECTION

U/s 241-242

Order delivered on 04.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the OL :


For the RD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 02.02.2021.


(Madhu Narula)
Court Officer